

SPECIAL BENCH

ITEM NO. 116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No. 17/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

NAME OF THE COMPANY	MUNENDRA MISHRA V/S JDJ HOTELS PVT. LTD. & ORS.
UNDER SECTION	59 OF COMPANIES ACT 2013 R/W RULE 11 OF NCLT RULES, 2016

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Krishna Dev Vyas, Adv.

: *For the petitioner*

ORDER

Learned counsel for the petitioner is directed to file affidavit of service within two weeks.

Let the matter be listed on 5th January, 2023

—Sd—

**(Kaushalendra Kumar Singh)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

05th December, 2022

*Priya Agarwal
(Stenographer)*